

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH at AHMEDABAD
COURT 1**

IA 8 of 2019 in TP 33 of 2019 [CP(IB) 67 of 2018]

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2020**

Name of the Company:

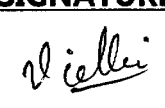
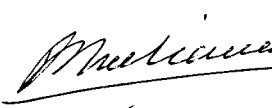
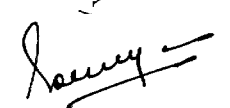
Rajesh Jhunjunwala RP/Proposed Liquidator of
Siddharth Tubes Ltd

V/s

Nainesh sanghvi & Ors

Section:

IA For Directions

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Arjun Sheth Vidhi Sheth	Adv & Solicitor Adv	RP	
2.	PAVAN S. GODIAWALA	ADVOCATE	R-16	
3.	Soumya Sharma	Adv.	Resp. No.1	

ORDER

The Parties are represented through their respective Counsel(s).

Adv. Mr. Ishan Shah files Vakalatnama on behalf of the Respondent No. 16.

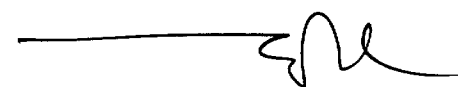
Adv. Mr. Arjun Shath appears for the Applicant/RP.

Adv. Ms. Shoumya Sharma, appearing for the Respondent no. 1, seeks some time to file reply and informs that some original copy the present petition is not available. Therefore, the petition is directed to provide a spare copy of the document to Respondent counsel.

The Petitioner is directed to issue a reminder notice in respect of other respondents.

List the matter on 28.02.2020


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated 24th day of January, 2020